

श्री जयपाल शर्मा (देवगिया) प्रश्न  
अध्यक्ष मुझे यह विवेक करना है कि यह  
जो प्रश्न हैं वह बहुत महत्व रखता है। करीब  
डेढ़ करोड़ आदमी जोकि पूर्वी जिलों में रहते  
हैं यह उनका प्रश्न है। वहां पर भाज मुल-  
मरी है। इस प्रश्न को यहां पर इस सदन में  
पिछली बार भी उठाया गया था लेकिन  
इतना कह कर कि यह एक स्टेट सबजेक्ट  
है, इसको टाल दिया गया था। जो स्टेट  
गवर्नमेंट है वह पटवारी के काजजात को  
ही देखती है और जो बाकयात है उनकी तरफ  
कोई तकाजह नहीं दी जाती है। कांग्रेस पार्टी  
के रिप्रेजेंटेटिव्स ने भी इस प्रश्न को उठाया  
था और कहा था कि जो मुलमरी वहां है  
वह उन्न रूप धारण

Mr. Speaker. Order, order If the  
State Government does not care what  
can be done? The State Assembly  
consists of as good representatives as  
there are representatives in this  
House They know what to do If  
the State Government does not care  
to do anything, either it is not worth  
taking any care or something must be  
done with the State Government  
What are we to do here?

I shall now proceed with the other  
work before the House

#### RE QUESTIONS

Shri Mohamed Imam (Chitaldrug)  
Before proceeding further, I would  
like to draw your attention to the  
large number of questions that are  
lapsing without any answer, it is  
usual every day

Mr. Speaker They are not laps-  
ing The answers to them are laid  
on the Table All the papers  
and proceedings that will be put in the  
lobby before this evening will contain  
the answers to these questions, whe-  
ther they have been called here in the  
House or not Of course, it will take  
some time before they are printed  
Hon Members will notice that copies  
of the proceedings are kept each day  
there in the lobbies

Shri Mohamed Imam: Apart from  
that, we would very much like that  
all these questions are put here so  
that we may elicit more and more in-  
formation I think that some remedy  
may be thought of We know the  
average number of questions we are  
able to dispose of every day So, we  
may have only such number of ques-  
tions on the list or the rate at which  
the questions are answered may be  
speeded up

Mr. Speaker I am willing to hear  
representations in this regard It is a  
big question and I am trying to do  
my bit If I do not allow supple-  
mentary questions people get angry  
with me if I allow supplementary  
questions other questions are not  
reached In between I am jostling I  
shall only be too glad to get enlighten-  
ment on these matters The hon  
Member may kindly see me in my  
chamber or he may send me a written  
memorandum suggesting various  
means I shall ascertain from other  
Members also their views

#### RE PROCEEDINGS OF 15TH JULY

Shri Jaipal Singh (Ranchi West—  
Reserved—Sch Tribes) May I just  
point out to you that in view of the  
fact that every executive action relat-  
ing to this House emanates from a full  
authority of the Chair, I regret I have  
to request you one thing, to expunge  
from yesterday's HANSARD the in-  
sinnuation about victimisation which  
was made by the hon Member from  
Bombay City Central

Mr Speaker Yesterday some gen-  
tleman posed himself to be an elected  
Member and came and took the oath  
When the matter arose, I think, Shri  
Dange, the Leader of the Communist  
Group, said that he hoped that there  
would not be any victimisation of the  
Watch and Ward Does the hon  
Member refer to that?

Shri Jaipal Singh: Yes, Sir. It re-  
flects on the Chair So, I suggest that  
it may be expunged or suitably modi-  
fied